

R.O.C.No.5165/2017-B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 55 / 2017

Thiru G.Narayanan, District Judge, functioning as Judge, Family Court, Salem, who has been appointed on transfer as Presiding Officer, III Additional Labour Court, Chennai in G.O.(Ms).No.63, Labour and Employment (D2) Department, dated 03.04.2017 is transferred and posted as Presiding Officer, III Additional Labour Court, Chennai, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 05.04.2017.

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL

R.O.C.No.5165/2017-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judge - Transfer and Posting - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 55 / 2017, dated : 05.04.2017.

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Thiru G.Narayanan, District Judge, functioning as Judge, Family Court, Salem, who has been transferred and posted as Presiding Officer, III Additional Labour Court, Chennai in the High Court's Notification cited above, is required to hand over charge of his post to any one of the nearest District Judge, immediately, and take charge of the post of Presiding Officer, III Additional Labour Court, Chennai, immediately, without availing full joining time.

The Officer who relieve Thiru G.Narayanan, is required to hold full additional charge of the post of Judge, Family Court, Salem, until further orders.

**HIGH COURT, MADRAS.
DATED: 05.04.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**